

Government of Odisha Office of Special Relief Commissioner

Letter No. <u>2509</u>/R&DM(DM), Date: 06.05.2020

To

All Collectors
All Municipal Commissioners

Sub: Registration of unregistered returnees in Temporary Medical Camps (TMCs)

Upon arrival of returnees at the TMCs, GPNO/WNO shall check the registration status of each returnee on the state portal. Those who have not registered on the state portal https://covid19.odisha.gov.in have to be spot-registered on the portal at the TMC level by GPNO/WNO.

The returnees already under quarantine before 07.05.2020, if not already registered, shall also be similarly registered on the portal.

The GPNO/ WNO shall check-in (and check-out when they complete the quarantine period) all returnees on the system.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)

Memo No. 2510/R&DM(DM)

Date: 06-05-2020

Copy forwarded to the Private Secretary to Hon'ble Chief Minister/ Phiwate Secretary to all Ministers/ Chief Secretary/ Development Commissioner/ Agriculture Production Commissioner for kind information.

Special Relief Commissioner & Additional Chief Secretary to Govt.
(Disaster Management)

Memo No. 2511/R&DM(DM)

Date: 06-05-2020

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police/ Shri Amitabh Thakur, IPS, Special Secretary, Home Dept./ Transport Commissioner/ All Revenue Divisional Commissioners for kind information and necessary action.

Special Relief Commissioner &
Additional Chief Secretary to Govt.
(Disaster Management)